

LOK SABHA

BULLETIN – PART I

(Brief Record of Proceedings)

Monday, March 27, 2023/Chaitra 6, 1945 (Saka)

No. 225

11.00 A.M.

1. Questions

Due to interruptions, Starred Questions could not be called for oral answers. Starred Question Nos. 361–380 put down in the Order Paper for the day were, therefore, treated as Unstarred Questions and their answers together with the answers to Unstarred Question Nos. 4141–4370 would be printed in the Official Report for the day.

*(Due to interruptions, Lok Sabha adjourned at 11.01 A.M.
and re-assembled at 4.00 P.M.)*

4.00 P.M.

2. Papers laid on the Table

The Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Culture (Shri Arjun Ram Meghwal) on behalf of the Minister of State (Independent Charge) of the Ministry of Statistics and Programme Implementation; Minister of State (Independent Charge) of the Ministry of Planning; and Minister of State in the Ministry of Corporate Affairs (Shri Rao Inderjit Singh) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Kolkata, for the year 2021-2022.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Statistical Institute, Kolkata, for the year 2021-2022, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Statistical Institute, Kolkata, for the year 2021-2022.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Investor Education and Protection Fund Authority, New Delhi, for the year 2021-2022.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Investor Education and Protection Fund Authority, New Delhi, for the year 2021-2022, together with Audit Report thereon.
 - (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Investor Education and Protection Fund Authority, New Delhi, for the year 2021-2022.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

The Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Culture (Shri Arjun Ram Meghwal) on behalf of the Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution; and Minister of State in the Ministry of Environment, Forest and Climate Change (Shri Ashwini Kumar Choubey) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions)

under sub-section (3) of Section 25 of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Act, 2021:

- (i) The Commission for Air Quality Management in National Capital Region and Adjoining Areas (Appointment, Salary, Allowances and other Terms and Conditions of Service of Chairperson, Full-time Members and Member-Secretary), Amendment Rules, 2023 published in Notification No. G.S.R. 114(E) in Gazette of India dated the 21st February, 2023.
 - (ii) The Commission for Air Quality Management in National Capital Region and Adjoining Areas (Manner of removal of Chairperson or Member, other than an *ex-officio* Member), Rules, 2023 published in Notification No. G.S.R. 115(E) in Gazette of India dated the 21st February, 2023.
 - (iii) The Commission for Air Quality Management in National Capital Region and Adjoining Areas (Other Associated Members of the Commission) Rules, 2023 published in Notification No. G.S.R. 116(E) in Gazette of India dated the 21st February, 2023.
 - (iv) The Commission for Air Quality Management in National Capital Region and Adjoining Areas (Allowance payable to the Member, other than *ex-officio* Member of the Sub-Committees) Rules, 2023 published in Notification No. G.S.R. 117(E) in Gazette of India dated the 21st February, 2023.
- (2) A copy each of the following Notifications (Hindi and English versions) issued under Section 3 of the Environment (Protection) Act, 1986:-
- (i) S.O.4027(E) published in Gazette of India dated 14th December, 2016, notifying Bandhavgarh National Park and Panpatha Wildlife Sanctuary Eco-Sensitive Zone.

- (ii) S.O.4031(E) published in Gazette of India dated 14th December, 2016, notifying Ghatigaon Hukna Wildlife Sanctuary Eco-Sensitive Zone.
- (iii) S.O.4029(E) published in Gazette of India dated 14th December, 2016, notifying Gandhi Sagar Wildlife Sanctuary Eco-Sensitive Zone.
- (iv) S.O.4030(E) published in Gazette of India dated 14th December, 2016, notifying Son Gharial Wildlife Sanctuary Eco-Sensitive Zone.
- (v) S.O.2538(E) published in Gazette of India dated 9th August, 2017, notifying Satpura Tiger Reserve Eco-Sensitive Zone.
- (vi) S.O.2605(E) published in Gazette of India dated 11th August, 2017, notifying Ratapani and Singhori Wildlife Sanctuary Eco-Sensitive Zone.
- (vii) S.O.2811(E) published in Gazette of India dated 29th August, 2017, notifying Sanjay National Park and Sanjay Dubri Wildlife Sanctuary Eco-Sensitive Zone.
- (viii) S.O.3027(E) published in Gazette of India dated 13th September, 2017, notifying Madhav National Park Eco-Sensitive Zone.
- (ix) S.O.3028(E) published in Gazette of India dated 13th September, 2017, notifying Bagdara Wildlife Sanctuary Eco-Sensitive Zone.
- (x) S.O.2669(E) published in Gazette of India dated 17th September, 2017, notifying Dinosaur National Park Eco-Sensitive Zone.
- (xi) S.O.3064(E) published in Gazette of India dated 18th September, 2017, notifying Ghughua Fossil National Park Eco-Sensitive Zone.
- (xii) S.O.3063(E) published in Gazette of India dated 18th September, 2017, notifying Karera Wildlife Sanctuary Eco-Sensitive Zone.
- (xiii) S.O.3082(E) published in Gazette of India dated 21st September,

- 2017, notifying Ken Garial Wildlife Sanctuary Eco-Sensitive Zone.
- (xiv) S.O.3133(E) published in Gazette of India dated 27th September, 2017, notifying Nauradehi Wildlife Sanctuary Eco-Sensitive Zone.
- (xv) S.O.3777(E) published in Gazette of India dated 30th November, 2017, notifying Van Vihar National Park Eco-Sensitive Zone.
- (xvi) S.O.35(E) published in Gazette of India dated 3rd January, 2018, notifying Orchha Wildlife Sanctuary Eco-Sensitive Zone.
- (xvii) S.O.1902(E) published in Gazette of India dated 14th May, 2018, notifying Kheoni Wildlife Sanctuary Eco-Sensitive Zone.
- (xviii) S.O.3689(E) published in Gazette of India dated 27th July, 2018, notifying Narsingharh Wildlife Sanctuary Eco-Sensitive Zone.
- (xix) S.O.4009(E) published in Gazette of India dated 6th November, 2019, notifying Pench National Park & Pench Mougali Sanctuary Eco-Sensitive Zone.
- (xx) S.O.796 (E) published in Gazette of India dated 21st February, 2020, notifying National Chambal Sanctuary Eco-Sensitive Zone.
- (xxi) S.O.2935 (E) published in Gazette of India dated 28th August, 2020, notifying Kharmor (Sardarpur) Sanctuary Eco-Sensitive Zone.
- (xxii) S.O.1198 (E) published in Gazette of India dated 12th March, 2021, notifying Kanha NP and Phen Sanctuary Eco-Sensitive Zone.
- (xxiii) S.O.1192 (E) published in Gazette of India dated 12th March, 2021, making certain amendments in the Notification No. S.O.2538(E) dated 9th August, 2017.
- (xxiv) S.O.3653 (E) published in Gazette of India dated 9th September, 2021, making certain amendments in the Notification No.

S.O.1198(E) dated 12th March, 2021.

- (xxv) S.O.4617 (E) published in Gazette of India dated 9th November, 2021, notifying Veerangana Durgawati Wildlife Sanctuary Eco-Sensitive Zone Eco-Sensitive Zone.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

The Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Culture (Shri Arjun Ram Meghwal) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Museum Institute, New Delhi, for the year 2021-2022, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Museum Institute, New Delhi, for the year 2021-2022.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad, for the year 2021-2022, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salar Jung Museum, Hyderabad, for the year 2021-2022.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Akademi, New Delhi, for the year 2021-2022, alongwith audited accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lalit Kala Akademi, New Delhi, for the year 2021-2022.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- (7)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2021-2022, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2021-2022.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- (9)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 2021-2022, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Public Library, Delhi, for the year 2021-2022.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
- (11)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library, Rampur, for the year 2021-2022, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rampur Raza Library, Rampur, for the year 2021-2022.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2021-2022, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2021-2022.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Himalayan Cultural Studies, Dahung, for the year 2021-2022, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Himalayan Cultural Studies, Dahung, for the year 2021-2022.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh, for the year 2021-2022, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Buddhist Studies, Leh, for the year 2021-2022.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

The Minister of State in the Ministry of Finance (Shri Pankaj Chaudhary)

laid on the Table:-

- (1) A copy of the Sea Cargo Manifest and Transshipment (Second Amendment) Regulations, 2022 (Hindi and English versions) published in Notification No. G.S.R.931(E) in Gazette of India dated 30th December, 2022, under Section 159 of Customs Act, 1962, together with an explanatory memorandum.
- (2) A copy of the Notification No. S.O.SEBI/LAD-NRO/GN/2023/127 (Hindi and English Versions) published in Gazette of India dated 15th March, 2023 granting renewal of recognition to AMC Repo Clearing Limited for one year commencing on 17th January, 2023, subject to certain conditions, under Section 31 of the Securities and Exchange Board of India Act, 1992.
- (3) A copy of the Prevention of Money-laundering (Maintenance of Records) Amendment Rules, 2023 (Hindi and English versions) published in Notification No. S.O.1074(E) in Gazette of India dated 7th March, 2023, under Section 74 of Prevention of Money Laundering Act, 2002.
- (4) A copy each of the following Notifications (Hindi and English versions) under Section 25 of Coinage Act, 2011:-
 - (i) The Coinage (Issue of Commemorative coin on the occasion of INTERNATIONAL YEAR OF MILLETS, 2023) Rules, 2023 published in Notification No. G.S.R.189(E) in Gazette of India dated 15th March, 2023.
 - (ii) The Coinage (Issue of Commemorative coin on the occasion of CENTENNIAL BIRTH YEAR OF SHRI NANDAMURI TARAKA RAMA RAO) Rules, 2023 published in Notification No. G.S.R.202(E) in Gazette of India dated 20th March, 2023.
- (5) A copy each of the following papers (Hindi and English versions) under

Article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India -Union Government (Railways) (Compliance Audit) (No. 35 of 2022) – Volume II) for the year ended March 2021.
- (ii) Report of the Comptroller and Auditor General of India – Union Government – Ministry of Textiles (Compliance Audit) (No. 2 of 2023) on Scheme of Integrated Textile Parks
- (iii) Report of the Comptroller and Auditor General of India for the year ended March 2021-Union Government (Economic & Service Ministries - Civil) (Compliance Audit Observations) (No. 1 of 2023) for the year ended March 2021.
- (iv) Report of the Comptroller and Auditor General of India - Union Government (Defence Services) Army and Ordnance Factories (No. 6 of 2023) for the year ended March 2020.
- (v) Union Government Appropriation Accounts of the Defence Services for the year 2021-2022.
- (vi) Report of the Comptroller and Auditor General of India - Union Government (Defence Services) Ordnance Factories (No. 5 of 2023) (Performance Audit) on Production of Small Arms in Ordnance Factories.

The Minister of State in the Ministry of Education (Smt. Annpurna Devi) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha, Gujarat Council of School Education, Gandhinagar, for the year 2021-2022.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha, Gujarat

Council of School Education, Gandhinagar, for the year 2021-2022.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha, UT of Lakshadweep, for the year 2021-2022.
 (ii) A copy of the Annual Accounts (Hindi and English versions) of the Samagra Shiksha, UT of Lakshadweep, for the year 2021-2022, together with Audit Report thereon.
 (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha, Lakshadweep, for the year 2021-2022.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha, Jammu & Kashmir, for the year 2021-2022.
 (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha, Jammu & Kashmir, for the year 2021-2022.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

The Minister of State in the Ministry of Education (Dr. Subhas Sarkar) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2021-2022.
 (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2021-2022, together with

Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tezpur University, Tezpur, for the year 2021-2022.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 2021-2022.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 2021-2022, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aligarh Muslim University, Aligarh, for the year 2021-2022.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Sikkim University, Gangtok, for the year 2021-2022.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Sikkim University, Gangtok, for the year 2021-2022, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sikkim University, Gangtok, for the year 2021-2022.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the

Banaras Hindu University, Varanasi, for the year 2021-2022.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Banaras Hindu University, Varanasi, for the year 2021-2022, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Banaras Hindu University, Varanasi, for the year 2021-2022.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad National Urdu University, Hyderabad, for the year 2021-2022.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad National Urdu University, Hyderabad, for the year 2021-2022, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad National Urdu University, Hyderabad, for the year 2021-2022.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Kurukshetra, for the year 2021-2022, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Kurukshetra, for the year 2021-2022.
- (12) Statement (Hindi and English versions) showing reasons for delay in

laying the papers mentioned at (11) above.

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Tamil Nadu, Thiruvarur, for the year 2021-2022, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Tamil Nadu, Thiruvarur, for the year 2021-2022.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Rourkela, for the year 2021-2022, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Rourkela, for the year 2021-2022.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology Design and Manufacturing, Kurnool, for the year 2021-2022.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology Design and Manufacturing, Kurnool, for the year 2021-2022, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology Design and Manufacturing, Kurnool, for the year 2021-2022.

- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 2021-2022, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Advanced Study, Shimla, for the year 2021-2022.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Guru Ghasidas Vishwavidyalaya, Bilaspur, for the year 2021-2022.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Guru Ghasidas Vishwavidyalaya, Bilaspur, for the year 2021-2022, together with Audit Report thereon.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.
- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Nagpur, for the year 2021-2022, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Nagpur, for the year 2021-2022.
- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.
- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bodh Gaya, for the year 2021-

2022, alongwith audited accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Bodh Gaya, for the year 2021-2022.
- (26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.
- (27) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Tiruchirappalli, for the year 2021-2022, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Tiruchirappalli, for the year 2021-2022.
- (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

The Minister of State in the Ministry of Finance (Dr. Bhagwat Kishanrao Karad) laid on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (i) Review by the Government of the working of the Industrial Investment Bank of India Limited (Voluntary winding up of IIBI to the Equity shareholders of IIBI), Kolkata, for the quarter ended 31.12.2022
 - (ii) Liquidator's Report on the Industrial Investment Bank of India Limited (Voluntary winding up of IIBI to the Equity shareholders of IIBI), Kolkata, for the quarter ended 31.12.2022, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 19 of Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:-
- (i) The Punjab National Bank Officer Employees' (Discipline and Appeal) Amendment Regulations, 2023 published in Notification No. F.No. PNB/HRD/DAC/D&A/2022-23. in Gazette of India dated 21st February, 2023.
 - (ii) The Indian bank (Officers') Service (Amendment) Regulations, 2023 published in Notification No. F.No. IB/G-9/1/2022-23(E) in Gazette of India dated 1st March, 2023.

3. Messages from Rajya Sabha

Secretary General reported the following messages from Rajya Sabha:-

- (i) That Rajya Sabha had no recommendations to make to Lok Sabha in the Jammu and Kashmir Appropriation (No.2) Bill, 2023, as passed by the Lok Sabha.
- (ii) That Rajya Sabha had no recommendations to make to Lok Sabha in the Jammu and Kashmir Appropriation Bill, 2023, as passed by the Lok Sabha.
- (iii) That Rajya Sabha had no recommendations to make to Lok Sabha in the Appropriation (No.2) Bill, 2023, as passed by the Lok Sabha.
- (iv) That Rajya Sabha had no recommendations to make to Lok Sabha in the Appropriation Bill, 2023, as passed by the Lok Sabha.
- (v) That at its sitting held on the 27th March, 2023, Rajya Sabha passed the Finance Bill, 2023, as passed by Lok Sabha, with an amendment

and returned the Bill with the request that the concurrence of Lok Sabha to the amendment be communicated to Rajya Sabha.

4. Bill as amended by Rajya Sabha – Laid on the Table

The Finance Bill, 2023

5. Report of Committee on Absence of Members from the Sittings of the House

Shri Ramshiromani Verma presented the Tenth Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House.

6. Reports of Committee on Papers laid on the Table

Shri Girish Chandra presented the 106th to 117th Reports (Hindi and English versions) of the Committee on Papers Laid on the Table (2022-23).

7. Report of Committee on Welfare of Other Backward Classes

Shri Rajesh Verma presented the Nineteenth Report (Hindi and English versions) of the Committee on Welfare of Other Backward Classes on the subject 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Employees' Provident Fund Organisation (EPFO) pertaining to the Ministry of Labour and Employment'.

8. Statements by Minister

Shri Sarbananda Sonowal laid Statements (Hindi and English versions) (i) correcting the reply to Starred Question No. 57 given on 9th December, 2022 asked by Shri Vinayak Raut regarding 'Establishment of National Institute of Medicinal Plants' and (ii) giving reasons for delay in correcting the reply.

4.06 P.M.

9. Matters Under Rule 377

As directed by the Chair, the following members laid on the Table statements on matters sought to be raised by them under Rule 377 as indicated against each:-

- 1) Dr. Heena Vijaykumar Gavit regarding need to amend the guidelines of the Jal Jeevan Mission.
- 2) Shri Sanjay Bhatia regarding need to extend benefits of Ayushman Bharat Yojana to families with annual income upto Rs. 1,80,000.
- 3) Shri Bidyut Baran Mahato regarding need to provide environmental clearance for setting up an airport at Dhalbumgarh in Jharkhand.
- 4) Shri Chunnil Lal Sahu regarding need to launch and promote horticulture projects and activities in Mahasamund district, Chhattisgarh.
- 5) Shri Nayab Singh Saini regarding need to resume the services of train Nos. 54039-54040.
- 6) Dr. Sanghamitra Maurya regarding need to implement strong and compulsory FOPL regulations with warning labels.
- 7) Smt. Queen Oja regarding renovation and conservation of 'Satras' and 'Namghars', the institutions of preachings set up by the great reformer of Assam, Sri Sankar Deva.
- 8) Shri Sudarshan Bhagat regarding depleting green cover in Gumla and Lohardaga districts of Jharkhand due to illegal felling of trees.
- 9) Smt. Sangeeta Kumar Singh Deo regarding framing of a Menstrual leave policy for working women and female students.
- 10) Shri Sunil Kumar Soni regarding need to reopen the Pradhan Mantri Bharatiya Jan Aushadhi Kendras in Chhattisgarh.
- 11) Smt. Riti Pathak regarding need to establish a Super Speciality Hospital and a Hospital for women in Sidhi district headquarters.
- 12) Shri Sanjay Seth regarding need to expand health care facilities in RIMS, Ranchi and upgrade it to AIIMS.
- 13) Shri Jasbir Singh regarding need to restore free ration given to poor people in the country.
- 14) Shri Su Thirunavukkarasar regarding grant of a minimum Pension amount to Gramin Dak Sevaks.

- 15) Shri Benny Behanan regarding inclusion of Pilgrim centre of Kerala in the PRASAD Scheme.
- 16) Shri Sunil Kumar Mondal regarding development of river Ghats on the bank of Ganga river.
- 17) Shri Dileshwar Kamait regarding need to run trains from Supaul district, Bihar to Patna & Delhi and also start train service from Lalitgram to Forbesganj in the State.
- 18) Choudhary Mehboob Ali Kaiser regarding need to resolve the problem of water logging in Khagaria Parliamentary constituency caused by floods in Kosi and other rivers.
- 19) Shri K. Navaskani regarding development of certain villages under Sansad Adarsh Gram Yojana Scheme in Ramananthapuram.

4.06 P.M.

10. Amendment made by Rajya Sabha to Government Bill – Accepted

**The Finance Bill, 2023*

The motion that the following amendment recommended by Rajya Sabha in the Bill to give effect to the financial proposals of the Central Government for the financial year 2023-2024, be taken into consideration, was moved by Smt. Nirmala Sitharaman.

Clause 174

1. That at page 67, *for* lines 43 and 44, the following be *substituted*, namely:-

“(i) against entry (a), in column (3), for the figures and words “0.05 per cent.”, the figures and words “0.0625 per cent.” shall be substituted; and”.

* The Bill was passed by Lok Sabha on the 24th March, 2023 and transmitted to Rajya Sabha on the same day. Rajya Sabha returned the Bill with recommendation on 27th March, 2023, which was laid on the Table of Lok Sabha on the same day.

(b) that the recommendation made by Rajya Sabha be accepted.

The motion for consideration was adopted.

The motion that the amendment recommended by Rajya Sabha in the Bill be accepted, was moved by Smt. Nirmala Sitharaman.

The motion was adopted and the amendment was accepted.

4.09 P.M.

*(Due to interruptions, Lok Sabha adjourned till 11.00 A.M.,
Tuesday, the 28th March, 2023.)*

UTPAL KUMAR SINGH
Secretary General